

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 108 of 2010

Dated: 6th January, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

**Federation of Karnataka Chamber of
Commerce & Industry.**

.... Appellant (s)

Versus

K.E.R.C. & Anr.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Ananga Bhattacharya

Counsel for the Respondent(s) : None.

ORDER

Mr. Ananga Bhattacharya appears for the appellant and submits that an identical appeal is pending before the Hon'ble Supreme Court and it is likely to be heard soon. Adjournment is sought on behalf of the appellant. Granted.

Post the matter for hearing on **15th February, 2012.**

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**

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